

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.3524/2015

Tuesday, this the 25<sup>th</sup> day of July 2017

**Hon'ble Mr. K.N. Shrivastava, Member (A)**

Mrs. Gyanwati w/o late Ramesh Chand  
r/o R-Z-56, Harijan Basti  
Sita Puri, Delhi

..Applicant  
(Nemo)

Versus

Union of India  
Ministry of Science & Technology  
Through its Secretary  
Department of Biotechnology  
Block 2 (7-8<sup>th</sup> Floor)  
CGO Complex  
Lodhi Road, New Delhi – 3

..Respondent  
(Mr. Vijender Singh, Advocate)

**O R D E R (ORAL)**

It is seen from the records that on several occasions in the past, none appeared on her behalf, e.g. 22.07.2016, 20.09.2016, 29.11.2016, 16.01.2017, 03.04.2017 and 04.07.2017. Today also, neither the applicant nor her counsel is present. This goes to show that she is not interested in prosecuting her case.

2. In this view of the matter, the O.A. is dismissed for default and non-prosecution.

**( K.N. Shrivastava )  
Member (A)**

July 25, 2017  
/sunil/